

GOVERNMENT OF INDIA  
MINISTRY OF RURAL DEVELOPMENT  
DEPARTMENT OF RURAL DEVELOPMENT

**LOK SABHA**  
**UNSTARRED QUESTION NO. 4262**  
TO BE ANSWERED ON 11.08.2016

**STATUS OF PMGSY**

**4262. SHRIMATI P.K. SREEMATHI TEACHER:**  
**SHRI B.V. NAIK:**

Will the Minister of **RURAL DEVELOPMENT** be pleased to state:

- (a) the details of length of roads constructed and to be constructed in Kerala and Karnataka under the Pradhan Mantri Gram Sadak Yojana (PMGSY), district-wise;
- (b) whether the quality of roads constructed under PMGSY is unsatisfactory and corrective action is required to ensure that the quality of roads constructed is of higher standards, and if so, the details thereof and the action taken thereon;
- (c) whether any proposals from the Government of Kerala and Karnataka regarding maintenance and modernisation of roads in the rural areas is pending with Union Government and if so, the details along with current status thereof and if not, the reasons therefor;
- (d) whether the allocation for the PMGSY has been drastically reduced by the Union Government during the current year Five-Year Plan and if so, the details thereof and the reasons therefor, State/UT-wise including Karnataka and Kerala; and
- (e) the details of funds allocated, sanctioned and spent during the last three years and the current year, State/UT-wise?

**ANSWER**  
**MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT**  
**(SHRI RAM KRIPAL YADAV)**

(a) : 'Rural Roads' is a State subject and Pradhan Mantri Gram Sadak Yojana (PMGSY) is a one-time special intervention of the Central Government to provide rural connectivity, by way of a single all-weather road, to the eligible unconnected habitations in the Core Network. As per the programme guidelines of PMGSY, the State Governments are required to submit Detailed Project Reports (DPRs) to the Ministry of Rural Development for construction of roads and bridges under PMGSY. The project proposals are scrutinized by National Rural Roads Development Agency (NRRDA), which is the technical arm of the Ministry of Rural Development, to ensure that the proposals have been made duly vetted by the State Technical Agencies (STAs). The proposals of the States are then placed before the Inter-Ministerial Empowered Committee chaired by Secretary (RD) in the Ministry of Rural Development, for its consideration and the proposals meeting the requirements prescribed in the programme guidelines are approved by the Government of India. Under PMGSY, out of 1,430 road works with 3,349.3 km road length sanctioned to Kerala, the State has reported that (upto June, 2016) 1,121 road works have been completed by constructing/upgrading 2,589.28 km road length. Similarly, the Ministry has sanctioned 3,592 road works for construction of 18,605.61 km road length in Karnataka and the State has reported that (upto June, 2016) 3,487 road works have been completed by constructing/upgrading 18,181.82 km road length. District-wise details are given at **Annexure I & II**.

(b) : PMGSY envisages a three tier Quality Assurance Mechanism to ensure quality of road works. First-tier of this mechanism is in-house quality control at Programme Implementation Unit (PIU) level. Second-tier is structured as an independent quality monitoring at State level through State Quality Monitors (SQMs) in which provision of regular inspection of PMGSY works has been envisaged. The third-tier is an independent monitoring mechanism at the Central level. Under this tier, independent National Quality Monitors (NQMs) are engaged for inspections of PMGSY roads, selected at random. Whenever quality of any road work is graded as “Satisfactory Requiring Improvement (SRI) or “Unsatisfactory (U)” the State Government is required to ensure that the contractor replaces the material or rectifies the workmanship (as the case may be) within a stipulated time period. Action Taken Reports of the road works graded as “SRI” and “U” by the State Quality Monitors are monitored by the respective State Governments. Similarly, for road works graded as “SRI” and “U” on the basis of observations of National Quality Monitors, Action Taken Reports are monitored at the level of National Rural Roads Development Agency (NRRDA).

(c): As per PMGSY guidelines, maintenance of roads constructed under the programme is the responsibility of the State Governments and all road works are covered under initial five year maintenance contracts entered into along with the construction contract, with the same contractor, as per the Standard Bidding Document. Maintenance funds to service the contract are required to be budgeted by the State Governments and placed at the disposal of the State Rural Roads Development Agencies (SRRDAs) in a separate maintenance account. On expiry of five year post construction maintenance, PMGSY roads are required to be placed under Zonal maintenance contracts consisting of 5 year maintenance including renewal as per cycle, from time to time.

(d) : During the Financial Year 2016-17, the budgetary allocation for PMGSY at the stage of Budget Estimate is Rs.19,000 crore as compared to Rs.18,291 crore (Revised Estimate) during the Financial Year 2015-16.

(e) : Under PMGSY, State-wise funds released and the expenditure incurred during the last three years and the current year are given at **Annexure – III**.

\*\*\*\*\*

Annexure-II					
Annexure referred to in point (a) of Lok Sabha unstarred Q.No. 4262 due for answer on 11.8.2016					
Road works sanctioned and completed under PMGSY for Karnataka*					
Sr.No.	District	Works Sanctioned		Works Completed	
		No. of Road works	Road Length (km)	No. of Road works	Road Length (km)
1	Bagalkot				
	Total	107	526.75	101	514.41
2	Bangalore R				
	Total	126	661.58	126	660.50
3	Bangalore U				
	Total	73	390.63	66	364.23
4	Belgaum				
	Total	170	945.82	162	918.79
5	Bellary				
	Total	111	683.75	108	677.24
6	Bidar				
	Total	107	577.78	102	550.75
7	Bijapur				
	Total	105	645.32	104	644.75
8	Chamarajanagar				
	Total	76	385.44	71	352.55
9	Chickballapur				
	Total	123	616.29	123	616.29
10	Chickmagalur				
	Total	126	643.11	124	635.31
11	Chitradurga				
	Total	134	598.38	134	597.89
12	Dakshina Kannada				
	Total	152	625.44	150	618.18
13	Davanagere				
	Total	171	694.62	171	689.77
14	Dharwad				
	Total	73	496.96	70	483.86
15	Gadag				
	Total	67	507.21	60	485.32
16	Gulbarga				
	Total	94	837.09	94	835.78
17	Hassan				
	Total	213	703.44	209	682.63
18	Haveri				
	Total	124	775.52	123	774.38
19	Kodagu				
	Total	52	209.97	50	198.47
20	Kolar				
	Total	113	679.28	112	673.90
21	Koppal				
	Total	110	605.65	104	603.89
22	Mandya				
	Total	130	584.39	128	571.63
23	Mysore				
	Total	156	692.88	144	634.55
24	Raichur				
	Total	145	831.65	141	807.09
25	Ramnagar				
	Total	84	342.20	84	337.80
26	Shimoga				
	Total	182	836.37	177	822.03
27	Tumkur				
	Total	194	1,093.30	185	1,044.30
28	Udupi				
	Total	113	441.66	112	437.82
29	Uttara Kannada				
	Total	120	694.20	112	669.88
30	Yadgiri				
	Total	41	278.94	40	277.87
	Grand Total	3,592	18,605.61	3,487	18,181.82

\* Include PMGSY-II also

**Annexure-I**

Annexure referred to in point (a) of Lok Sabha unstarred Q.No. 4262 due for answer on 11.8.2016

**Road works sanctioned and completed under PMGSY for Kerala**

Sr.No.	District	Works Sanctioned		Works Completed	
		No. of road works	Road Length (km)	No. of road works	Road Length (km)
1	Alappuzha				
	<b>Total</b>	<b>84</b>	<b>121.578</b>	<b>54</b>	<b>70.631</b>
2	Ernakulam				
	<b>Total</b>	<b>73</b>	<b>143.915</b>	<b>52</b>	<b>108.047</b>
3	Idukki				
	<b>Total</b>	<b>112</b>	<b>389.799</b>	<b>79</b>	<b>290.038</b>
4	Kannur				
	<b>Total</b>	<b>127</b>	<b>350.711</b>	<b>120</b>	<b>313.699</b>
5	Kasaragod				
	<b>Total</b>	<b>96</b>	<b>244.191</b>	<b>89</b>	<b>227.895</b>
6	Kollam				
	<b>Total</b>	<b>84</b>	<b>173.153</b>	<b>65</b>	<b>137.290</b>
7	Kottayam				
	<b>Total</b>	<b>61</b>	<b>146.700</b>	<b>47</b>	<b>92.709</b>
8	Kozhikode				
	<b>Total</b>	<b>127</b>	<b>276.516</b>	<b>120</b>	<b>258.641</b>
9	Malappuram				
	<b>Total</b>	<b>133</b>	<b>338.366</b>	<b>125</b>	<b>320.258</b>
10	Palakkad				
	<b>Total</b>	<b>93</b>	<b>288.959</b>	<b>51</b>	<b>155.988</b>
11	Pathanamthitta				
	<b>Total</b>	<b>83</b>	<b>195.627</b>	<b>56</b>	<b>121.928</b>
12	Thiruvananthapuram				
	<b>Total</b>	<b>187</b>	<b>298.359</b>	<b>138</b>	<b>212.610</b>
13	Thrissur				
	<b>Total</b>	<b>127</b>	<b>246.277</b>	<b>93</b>	<b>192.734</b>
14	Wayanad				
	<b>Total</b>	<b>43</b>	<b>135.145</b>	<b>32</b>	<b>86.810</b>
	<b>Grand Total</b>	<b>1,430</b>	<b>3,349.296</b>	<b>1,121</b>	<b>2,589.278</b>



Annexure referred to in point (e) of Lok Sabha unstarred Q.No. 4262 due for answer on 11.8.2016

Allocation, Release &amp; Expenditure under PMGSY during 2013-14/2014-15/2015-16 /2016-17

Rs in crore

S.No.	State	2013-14		2014-15		2015-16		2016-17		
		Allocation/ Release	Expenditure	Allocation/Release	Expenditure	Allocation/Release	Expenditure	Central Allocation	Release (upto 09.08.16)	Expenditure (upto June, 2016)
1	Andhra Pradesh	5.00	152.56	32.98	331.13	379.20	433.22	404.00	77.41	59.82
2	Arunachal Pradesh	8.00	249.36	345.92	365.93	375.00	391.28	421.00	80.66	0.00
3	Assam	240.49	699.01	316.07	553.91	347.82	475.61	402.00	80.90	9.01
4	Bihar	850.83	1844.95	1548.16	2274.00	2781.00	1780.00	3000.00	574.80	768.65
5	Chattisgarh	0.00	713.58	270.75	925.20	498.00	765.66	718.00	142.69	0.00
6	Goa	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00
7	Gujarat	519.24	477.40	418.77	693.51	474.10	803.61	162.00	31.04	22.68
8	Haryana	0.00	8.19	218.96	383.81	304.69	320.49	124.00	23.76	27.90
9	Himachal Pradesh	0.00	148.13	99.40	215.01	268.40	315.88	180.00	34.46	36.59
10	Jammu & Kashmir	523.24	534.01	416.60	422.73	488.00	258.39	786.00	158.44	46.23
11	Jharkhand	21.86	539.55	249.48	785.02	864.99	552.44	868.00	166.31	78.62
12	Karnataka	5.00	7.68	237.00	437.93	140.80	279.28	200.00	98.66	27.82
13	Kerala	1.50	121.15	151.41	190.59	151.00	193.05	180.00	89.45	0.00
14	Madhya Pradesh	615.00	1393.07	708.00	1697.99	1122.00	1809.08	1700.00	339.52	201.45
15	Maharashtra	0.00	383.50	212.53	540.37	553.30	622.66	606.00	296.57	13.83
16	Manipur	4.03	139.67	100.00	173.94	299.80	284.70	402.00	77.02	51.07
17	Meghalaya	0.00	37.70	62.56	83.24	150.70	119.31	210.00	40.24	22.75
18	Mizoram	0.00	26.60	54.74	72.35	50.90	44.11	95.00	18.20	19.83
19	Nagaland	0.00	77.45	58.99	50.47	4.00	30.42	42.00	8.05	0.00
20	Odisha	758.92	1605.72	1051.50	1678.08	1382.70	1900.41	1650.00	808.13	213.54
21	Punjab	117.68	295.61	310.21	285.03	221.10	236.52	135.00	25.87	9.90
22	Rajasthan	427.06	718.35	425.66	649.97	559.90	776.33	571.00	109.40	21.00
23	Sikkim	1.97	90.57	94.59	94.50	68.60	121.01	90.00	44.83	56.06
24	Tamil Nadu	343.48	383.39	239.65	580.72	205.00	194.52	204.00	99.71	10.20
25	Telangana	-		0.88	93.96	273.73	281.61	294.00	56.33	12.01
26	Tripura	98.83	232.76	187.36	322.83	274.83	253.05	299.00	146.14	21.70
27	Uttar Pradesh	511.93	824.25	638.70	1002.26	1110.35	1083.39	998.00	191.22	266.52
28	Uttarakhand	0.00	260.64	314.92	439.08	409.19	466.46	401.00	196.12	14.47
29	West Bengal	306.17	1130.44	1193.80	1414.20	1427.58	1259.84	1356.00	259.81	127.79
	<b>Total</b>	<b>5360.24</b>	<b>13095.29</b>	<b>9959.58</b>	<b>16663.97</b>	<b>15186.68</b>	<b>16052.18</b>	<b>16498.00</b>	<b>4275.70</b>	<b>2139.44</b>

